

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2018 AT 10.30 AM**

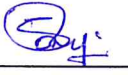
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 219/131/HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	Sec 131

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	Practising Company Secretary	essunil1427@gmail.com 9985718812	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. T. Sujan Kumar Reddy	Adv.	9160001435	
G. Suma.			

**ORDER**

**22.03.2018** Heard Mr.M.B.Suneel, Learned Counsel for the Petitioner.  
Ms. G.Suma, for Mr.T.Sujan Kumar Reddy, Learned Counsel for the  
Respondent.

RoC report received post the case on 10.04.2018 for final hearing.

  
Member(Judl)